

Central Administrative Tribunal
Principal Bench: New Delhi

18

CP 69/97

OA 1340/95

New Delhi this the 2nd day of May 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)
Hon'ble Mr S.P.Biswas, Member (A)

1. Shri P.C.Jain
Son of Shri S.P.Jain
working as Assistant Station Master
Faridabad
R/o 171, Kumarwara
Ballabgharh.
2. Shri I.C.Gupta
Son of Shri Ram Richhpal
Working as Assistant Station Master
Ballabgharh
R/o 171 Kumarwara
Ballabgharh

...Petitioners

(By advocate: Shri S.K. Sawhney)

versus

1. Shri N.P.Sinha
General Manager
Central Railway
V.T.Bombay
2. Shri K.K.Gupta
Divisional Railway Manager
Central Railway
Jhansi.

...Respondents.

(By advocate: Shri O.P.Kshatriya)

O R D E R (oral)

Hon'ble Dr.Jose P. Verghese, Vice Chairman (J)

Learned counsel for the respondents says that substantial compliance has already been done. Learned counsel appearing on behalf of the respondents says that if any payment is still left to be made, it will be paid without any delay. Two cheques amounting to Rs.24,770 and Rs.20013 respectively have already been given to the petitioners and the same are acknowledged by the counsel for the petitioners. In view of this, liberty is given to the petitioners to re-agitate the matter as and when their grievances arise. With these observations, the CP is disposed of and the notices discharged. MA if any is also disposed of.


(S.P.Biswas)
Member (A)


(Dr.Jose P.Verghese)
Vice Chairman (J)